

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-08/2011/3864/A**

From :- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Joydev Koch,  
i/c District & Sessions Judge,  
Kokrajhar.

Dated Guwahati the <sup>th</sup> 26 April, 2024.

Sub: **Casual leave.**

Ref:- Your letter No.DJK/911, dtd. 23.04.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 29.04.2024, along with station leave permission, from the evening of 26.04.2024 till the morning of 30.04.2024.** The next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

*Sd/-*  
**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-08/2011/3865/A, dated** , 26-04-2024

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

*Sd/-*  
**JT. REGISTRAR (VIGILANCE)**  
*R*